

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.2430
TO BE ANSWERED ON 01.08.2018**

OVERLOADING IN WAGONS

†2430. SHRIMATI NEELAM SONKER:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways is loading commodities in the wagons beyond its permissible carrying capacity so as to earn more revenue;**
- (b) if so, the details thereof;**
- (c) whether the Railways is aware that continuous overloading can affect railway safety in the long run as bridges, axle and railway tracks are also likely to be affected from it and if so, the details thereof; and**
- (d) the steps taken to deal with such dangerous levels of overloading?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) : No, Madam.

(b) : Does not arise.

(c) &(d): Railways have adopted a zero-tolerance policy towards overloading since this affects the safe running of trains and leakage of revenue. Orders are in force for compulsory weighment of all rakes with few exceptions. If and when overloading is detected, Punitive/Detention charges are levied. Further, depending on the situation, either overloaded wagons are adjusted for ensuring correct weight or they are detached.